

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2748
ANSWERED ON:05.12.2002
THEFT OF LUGGAGE OF RAILWAY PASSENGERS
MADAN PRASAD JAISWAL;RAM TAHAL CHOUDHARY

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the luggage of a number of railway passengers is stolen while travelling;
- (b) if so, the number of such cases reported during the last three years and the compensation paid in each case, zone-wise;
- (c) the number of railway officers against whom action has been taken in this regard, zone-wise; and
- (d) the measures taken to check such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) & (b) The maintenance of law and order and the security of passengers and their belongings in the running trains and Railway premises being the constitutional responsibility of the State Government concerned, the cases of crime on Railways are reported to, registered and investigated by their Government Railway Police (GRP). The crime figure maintained by GRP is available State-wise only. However, as per the available information, details for last three years are as under :-

Year	Total	No. of reported cases of theft of luggage	of passengers.
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1998	13711		
1999	10672		
2000	11765		

No compensation is paid on theft of luggage in passenger's charge whether at station or on train.

(b) Although the responsibility for prevention and detection of theft of luggage personally carried by passengers, is that of State Government concerned, action is initiated against Railway Officials concerned whenever specific charges of dereliction of duty in such cases are brought against them.

(c) The following measures are in vogue to check such incidents:-

1. Anti-social elements are being removed from Railway premises and trains by Railway Protection Force (RPF).
2. Proper watch is being kept by Coach Attendants/TTEs on the passengers entering/detraining from the coaches and the coaches are properly locked during their run especially in night hours.
3. FIR forms are made available with the Train Guards/Stations Masters/RPF to facilitate the travelling public to lodge their reports immediately.
4. Sharing of Special Intelligence and Crime Intelligence between RPF and GRP is being done at all levels.
5. Announcement through Public Address system and CCTV at important Railway Stations to alert the travelling passengers against theft of their belongings etc.
6. Wherever the State Government wants to establish mobile post in the running trains, necessary facilities like accommodation etc. are provided.
7. Periodic High Level co-ordination Meeting with Government Railway Police and Local Police are being conducted to analyse the crime position on Railways with a view to take suitable preventive measures.